

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 41

IA 4526/2023 IN C.P. (IB)/452(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 04.07.2024

**NAME OF THE PARTIES: STATE BANK OF INDIA (THROUGH
RESOLUTION PROFESSIONAL - MR.
AJIT KUMAR)**

V/s

SARANGA A. AGGARWAL

Sec. 95(1) of Insolvency and Bankruptcy Code, 2016.

ORDER

IA 4526/2023

1. Ld. Counsel Adv.Supriya Majumdar a/w Adv. Ibrahim Shaikh is present for petitioner. Adv. Vidya Kata, Adv. for RP is present.
2. Ld. Counsel for the Personal Guarantor submits that they have filed an application before Principal Bench seeking consolidation of cases in one Court in the matter of Personal Guarantors under one Guarantee.
3. Post this matter for further consideration and hearing on **12.08.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
Prajakta

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)